

**Quarterly Return to be submitted by NBFCs having overseas Investment -
March 31st / June 30th / September 30th / December 31st**

Sr. No.	Name of the WOS / JV (for JV, indicate names of partners)	Country and date of incorporation	Date of NoC from DNBS	Business undertaken

Sr. no.	Parameters at end of period				
a)	CRAR :				
b)	NoF :				
c)	Net Profit of the NBFC as per the last audited balance sheet :				
d)	Amount of remittance made to the WOS / JV during the quarter :				
		Name of the WOS / JV	Amount remitted		
e)	Cumulative investment (equity / fund based commitment) in the WOS / JV at the end of the quarter (amount and as percentage of owned funds of the NBFC) :				
		Name of the WOS / JV	Amount remitted and as % of owned funds including step down subsidiaries if any		
f)	Aggregate overseas investment of the NBFC as percentage of NoF of the NBFC :				
h)	Whether the overseas WOS / JV is regulated in the host country. If yes :				
	Name of the regulator	Any regulatory visits made during the reporting period	Concerns expressed by the regulator	Any regulatory changes during the period which would impact the business of the subsidiary	Fines / penalties levied by the overseas regulator, if any

j)	Nature of support extended to the JV / WOS by the parent NBFC during the quarter including Guarantee, Letter of Comfort (Also mention whether any other kind of support were given including technical knowledge) :				
		Name of the WOS / JV	Nature of support		
k)	Returns obtained from the WOS / JV during the quarter				
		Name of the WOS / JV	Returns obtained		
l)	Financial details of JV / WOS				
		Name of the WOS / JV	Net profit	Asset size (Details of significant items of assets and liabilities may be attached)	